

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 103
IB-1374(ND)/2019
IA/3007/2024

IN THE MATTER OF:
M/s. Corporation Bank

...PETITIONER

Vs.

M/s. Hydric Farms Inputs Ltd.

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 06.06.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Financial Creditor :
For the Respondent/Corporate Debtor :

ORDER

None appeared on behalf of the Applicant at the time of hearing of the matter. In the interest of justice, list the matter on **09.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)